## **Declaration or Assets and Liabilities**

		Year2022
I, Neeraj Anand	son/daughter/wife of .	Shri Arun Kumar Yadav
aged44 (Approx) Years, below	onging to Administrative C	Cadre
service and presently working as	Assistant, Bihar Legislative	Assembly, Patna
given herein below the details of the ass	sets (immovable, movable, ba	ank balance, etc.) or myself, my
spouse and dependants*:		

## A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI. No	Description	Self	Spouse name (s)	Dependant-1  Kshritij Priyesh	Dependant-2	Dependant-3
(i)	Cash	Rs 52,000/-	Rs 64,000/-	Nil	Nil	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	(1) Rs 8,61,886/- in S.B.I.,	(1) Rs 9,98,657 in S.B.I., Allankar Palace.	Nil	Nil	Nil
(iii)	Bonds, Debentures and shares in Companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	(1) SBI Life of Rs 5,00,000/- (2) ICICI Mutual Fund of Rs- 8,64,136/- (3) SBI Life of Rs 1,20.000/- (4) SBI Life of Rs 1,00.000/-	(1) HDFC Mutual Fund of Rs- 2,53,700/- (2) SBI Mutual Fund of Rs- 2,62,779/-	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	(1) Honda Activa bearing Reg. No BR-01BN-5996 of year 2012 (2) Santro Car bearing Reg. No MH-12EB-8152 of year 2005 (3) Volkswagen polo Car bearing Reg. No BR01FJ0661 of year 2021	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	etails of weight		Gold 40 gm (Approx) of Rs1,96,,400/- (Approx)	Nil	Nil
(vii)	Other assets, such as values of claims / interests		Nil	Nil	Nil	Nil

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1 Kshritij Priyesh	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential)					
	- Location (s) - Survey number(s)	Nil	Nil	Nil	Nil	Nil
	- Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location (s) - Survey number(s)	Nil	Nil	NiI	Nil	Nil
	- Extent (Total measurement) - Current market value					
(v)	Other (such as interest in property)	Share in Ancestral Property	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 08-02-2021
(a)	(i) Loans from Banks	Indian Bank, Beur Branch	Rs. 1,50,000/- (Approx)
	(ii) Loans from financial institutions	Nil	Nil .
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil



	(d) dues to departments dealing telephones	ng with Nil	Nil
	(e) dues to departments dealing governments transport (includaircraft and helicopters)		Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surchar [Also indicate the assessment upto which Income Tax Retur Give also Permanent Account Number (PAN)]	year Rs 66486/- n filed.	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which w Tax return filed.]		Nil
	(iii) Sales Tax [ Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

C <u>Personal Detail</u> GPF/CPF/PRAN No.	:-	PTS/BLA- 1264
Gender	÷	M (M/F)
Date of Birth	Ŀ	3 1 0 5 1 9 7 7 (DD/MM/YYYY)
Class/Group	:-	B (A/B/C)
Cadre	:-	
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	PURNEA

hereby declare that the above details are true to the best of my knowledge and belief.

Signature:

Name of Employee: Neeraj Anand

Place: Patna Designation: Assistant

Date: 08/02/2022 Department: Bihar Legislative Assembly, Patna

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.